

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

(ONLY SLP(C) NO. 9889 OF 2015 TO BE LISTED BEFORE LD. REGISTRAR COURT)

WITH

SLP(C) No. 9889/2015 (XI)

(FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 98918/2018

IA No. 98918/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

Date : 30-09-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Raj Bahadur Yadav, AOR

Mr. Amit Kumar, Adv.

Mr. Sachin Pahwa, Adv.

For Respondent(s)

Mr. Kiran Kumar Jaipurkar, AOR

Mr. Sanjeev Malhotra, AOR

Mr. Pradeep Kumar Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 9889/2015

Service is complete upon Proposed Respondent Nos. 10(1) to 10(3), but no one has chosen to enter appearance on their behalf.

Now, Interlocutory Application for substitution of Lrs. of deceased Respondent No. 10 be placed before the Hon'ble Judge-in-Chambers for further orders.

RAJESH KUMAR GOEL
Registrar